

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 19.07.2019 (FRIDAY)**  
**COURT OF CHAIRPERSON**  
**10:30 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Kanthi Narahari, Member (Technical).

**For Admission (Fresh Cases)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 734 of 2019	Manoj Gaur & Anr. Vs. Ajay Jugran & Anr.	Sidharth Joshi	
2.	Comp. App. (AT) (Ins) No. 735 of 2019	Jaswinder Singh Ahuja & Anr. Vs. Sunshine Tradetower Pvt Ltd.	Manoj Kumar	
3.	Comp. App. (AT) No. 185 of 2019	Ravi Kumar Distilleries Ltd & Ors. Vs. Comfort Intech Ltd & Ors.	Ravi Raghunath	

**For Admission (After Notice)**

4.	Comp. App. (AT) (Ins) No. 02 & 09 of 2019	Global Business Corporation Vs. Punjab National Bank & Anr.	Manisha Choudhary	Mohak Sharma
5.	Comp. App. (AT) (Ins) No. 81 of 2019	Good Luck Traders Vs. Valley Iron & Steel Co. Ltd. & Anr.	Anshuj Dhigra	Saral Sharma
6.	Comp. App. (AT) (Ins) No. 631 of 2019	Union Bank of India & Ors. Vs. Shashi Kant Nemani, Appointed Liquidator of Vedika Nut Crafts Pvt. Ltd.(in liquidation) & Ors.	Rajiv Sankar Roy	Manoj Kr. Sharma
7.	Comp. App. (AT) (Ins) No. 485 of 2019	State Bank of India. Vs. New Ram Traders & Anr.	Ankur Mittal	Arun Saxena-R1

**For Hearing**

8.	Comp. App (AT) No. 178 of 2019	Alovera Tradelink Pvt Ltd & Ors. Vs. Ostwal Phoschem (India) Ltd.	Anish Sharma	
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**02:00 PM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Balvinder Singh, Member (Technical).

**For Admission (Fresh Cases)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case (AT)No. 05 of 2019 in Comp. App (AT) No. 36, 43-47 of 2016	Sonia Khosla Vs. Vikram Bakshi & Ors.	Deepak Khosla	
2.	Contempt Case (AT)No. 12 of	R.P. Khosla Vs.	Deepak Khosla	

	2019 in Comp. App (AT) No. 220 of 2017	Rishi Sood (Adv) & Ors.		
3.	Review Application No. 03 of 2019 in Comp. App. (AT) No. 168 of 2017	Sibi C. K. Vs. Vijaya Hospitality & Resorts & Ors.	RajendraSinghvi	Gopinath Menon
4.	Review Application (AT) 06 of 2018 in TA (AT) (Compt.) No. 11 of 2017 (Old Appeal No. 49/2016)	Jaiprakash Associates Limited Vs. Competition commission of India & Anr	H.S. Chandhoke	Atul Dua, Vasanth Rajasekaran, Ankush Walia for Builders Association of India

#### For Hearing

5.	Review Application No. 04 of 2018 in TA (AT) (Compt.) No. 17 of 2017 Old Appeal No.55/2016	Jk cement limited vs. Competition commission of india & Anr.	P.K. Bhalla	Atul Dua, Vasanth Rajasekaran, Ankush Walia for Builders Association of India.
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**02:30 PM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).**

#### For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2231 of 2019 in Comp. App. (AT) (Ins) No. 336 of 2017	Naveen Luthra Vs. Bell Finvest (India) Ltd. & Anr.	Chitranshul A. Sinha	G. Aniruth Purusothaman (R-1)
2.	I.A No. 2239 of 2019 in Comp. App. (AT) (Ins) No. 338 of 2019	Global Transnational Trading FZE Vs. Satish Kumar Gupta (RP) of Essar Steel India Ltd. & Ors.	Dhaval Mehrotra	Vaijayant Paliwal
3.	Comp. App. (AT) (Ins) No. 131 of 2019	Asset Reconstruction Company (India) Ltd. Vs. Unimark Remedies Ltd (Through Resolution Professional) & Anr.	Shashank Agarwal	Rohan Agrawal (R1), Ekta Choudhary

#### For Admission

4.	Competition App. (AT) No. 11 of 2019	Samir Agrawal Vs. Competition Commission of India & Ors.	Pranaynath Jha	Gautam Chawla-R2 Nikhil Menon (R3 & R4)
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**For Hearing (Part Heard)**

5.	Comp. App. (AT) (Ins) No. 568 of 2018	R.G.G Vyapaar Pvt Ltd Vs Arun Kumar Gupta & Anr	Arjun Asthana	Avishek Gupta
6.	Competition App. (AT) No. 17 of 2018	Matrimony.com Ltd. Vs. CCI &Ors. <b>With</b>	Naval Chopra	Neha Mishra (R-CCI)
7.	Competition App. (AT) No. 18 of 2018	Google LLC. &Ors. Vs. CCI &Ors.	Ravisekhar Nair	Neha Mishra (R-CCI) Rajsekhar Rao (R-2)

**For Hearing**

8.	Competition. App. (AT) No. 82 of 2018	Amit Mittal Vs DLF Ltd & Anr	R.P Sharma	Malak Bhatt-R1&2 Avishkar Singhvi-R3
9.	Competition Appeal (AT) No. 06 of 2018	All Kerala Chemists & Druggists Association &Ors. Vs. CCI &Ors. <b>with</b>	Sajith P. Warriar	Abhishek Yadav
10.	Competition Appeal (AT) No. 08 of 2018	A. N. Mohan Vs. Sudeep P M &Ors. <b>with</b>	Amit Gupta	Abhishek Yadav
11.	Competition Appeal (AT) No. 09 of 2018	Thrissur District Unit of AKCDA &Ors. Vs. CCI & Ors. <b>with</b>	Sajith P. Warriar	Abhishek Yadav
12.	Competition Appeal (AT) No. 10 of 2018	Kasargod District Unit of AKCDA &Ors. Vs. CCI &Ors.	Sajith P. Warriar	Abhishek Yadav

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By Order  
-sd/-

Registrar